

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. NO. 548 OF 2010 & OA 426 of 2010

Monday, this the 28th day of February, 2011

CORAM:

HON'BLE Mr.JUSTICE P.R.RAMAN, JUDICIAL MEMBER

HON'BLE Mr. K.GEORGE JOSEPH, ADMINISTRATIVE MEMBER

1. OA 548/10 :

1. M.T.Sasidhara Menon
Staying at 30/115, Sarika, Petta
Poonithura – 682 038
Ernakulam District
PA to Deputy General Manager (Radio Planning)
BSN Mobile Services, 3rd Floor, Telephone Exchange Building
Panampilly Nagar, Kochi – 36
2. K.M.Damodaran
Residing at Cheemeni, Cheemei PO
Chervathur, Kasargod – 671 313
PA Office of the Deputy General Manager (NWO
Payyannur – 670 307
3. N.Damodaran
Residing at BSNL Staff Quarters
Type III/2, Kakkad, Kannur – 670 002
PA to Deputy General Manager(Planning)
O/o General Manager Telecom
BSNL Bhawan, Kannur – 2
4. K.S.Balachandran
Residing at Vallath House
Viyur PO, Thrissur – 680 010
PA to Divisional Engineer
Phones – II (External), Trichur
5. K.P.Venugopalakrishnan
Residing at Sreepadmam, Pottore, MG Kave PO
Thrissur – 680 581
PA to Chief Accounts Officer (CA)
Office of the Principal General Manager
BSNL, Thrissur – 680 022
6. V.G.Surendran
Residing at Vellattuparambil House
Venginissery PO, Thrissur – 680 575
PA to Vigilance Officer
Office of Principal General Manager, BSNL, Thrissur

7. Rosy Vareed
Residing at Perappadan House, East Kombara
Irinjalakuda – 680 121, Thrissur District
PA , Office of the Divisional Engineer Telcom
Irinjaakuda

8. A.D.Thomas
Residing at Alamparambil House
Near Parel Church
Sanjeevani Hospital Road, Kurisummoodu P.O
Changanacherry – 686 104
PA , Office of the Principal General Manager Telecom
BSNL Kottayam

9. N.Parameswara Iyer
Residing at Irupathil madom, Moncompu
Alleppey District
PA, Office of the Principal General Manager Telecom
BSNL Kottayam

10. Lila Thomas
Residing at Terry Cottage, Valiyakambiyil
Thrippilazhikom PO, Kundara
Kollam District – 691 509
PA, O/o Area Manager Telecom, BSNL
Chinnakkada Telephone Exchange,
Kollam – 691 001

11. Nandini Pradeep
Residing at TC 51/529, GUHA, Mankulam Lane
Pappanamcode3 PO, Thiruvananthapuram – 695 018
PA, O/o General Manager Telecom, BSNL
Regional Telecom Training Centre
Kaimanam PO,
Thiruvananthapuram – 695 040

(By Advocate Mr.Santhosh Mathew)

versus

1. The Chairman & Managing Director
Bharat Sanchar Nigam Limited
Corporate Office, Harish Chandar Mathur Lane
New Delhi – 110 011
2. The Chief General Manager Telecom
BSNL, Kerala Telecom Circle
PMG Junction, Trivandrum - 33

(By Advocate Mr.N.Nagaresh)

2. **OA 426/10:**

1. BSNL Personal Staff Association
Kerala Circle Unit
represented by its Circle Treasurer
M.T.Sasidhara Menon
Staying at 30/115, Sarika, Petta
Poonithura – 682 038, Ernakulam District
PA to Deputy General Manager (Radio Planning)
BSNL Mobile Services, 3rd Floor
Telephone Exchange Building
Panampilly Nagar, Kochi – 36
2. Lisiyama Joseph
PA, O/o Principal General Manager, Telecom
Balan K Nair Road, Kozhikode
3. N.Haridasan
PA, O/o General manager, Telecom
Konnola Towers, Down-hill
Malappuram

Applicants

(By Advocate Mr.Santhosh Mathew)

versus

1. The Chairman & Managing Director
Bharat Sanchar Nigam Limited
Corporate Office, Harish Chandar Mathur Lane
New Delhi – 110 011
2. The Chief General Manager Telecom
BSNL, Kerala Telecom Circle
PMG Junction, Trivandrum – 33
3. The Senior Accounts Officer (Estt)
O/o the Principal General Manager Telecom
Balan K Nair, Kozhikode – 673 001
4. The Accounts Officer (CA)
O/o General Manager Telecom,
Konnola Towers, Down Hill,
Malappuram – 676 519

Respondents

(By Advocate Mr.N.Nagaresh)

The applications having been heard on 28.02.2011, the Tribunal
on the same day delivered the following:

ORDER

HON'BLE Mr.JUSTICE P.R.RAMAN, JUDICIAL MEMBER

During the pendency of these OAs, the impugned order stood revived and fresh order passed which is the subject matter of challenge in OA 142 /2011, now pending. In the light of subsequent development reliefs against the impugned order has become infructuous and they have been superseded by the subsequent order. These OAs are accordingly closed.

Dated, the 28th February, 2011.

1

**K GEORGE JOSEPH
ADMINISTRATIVE MEMBER**

**JUSTICE P.R.RAMAN
JUDICIAL MEMBER**

VS